

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 132 of 2013 &
I.A. No.199 of 2013**

Dated : 20th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Chemplast Sanmar Ltd. ... Appellant(s)

Versus

**M/s. Cuddalore Powergen Corporation Ltd.
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vijay Narayan, Sr. Adv.
Mr. K.V. Mohan

Counsel for the Respondent(s): Mr. Rahul Balaji

ORDER

The Learned Counsel for the Respondents is filing an Affidavit today with regard to status of the project after serving copy on the other side. The Learned Counsel for Appellant seeks some time to get instructions and to file the rejoinder reply. Accordingly, the Learned Counsel for the Appellant is directed to file the rejoinder reply on or before 05.03.2014 after serving copy on the other side.

Post the matter for further hearing on **07.03.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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